

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 19<sup>th</sup> May, 2022

*No. HCM/C-54/2013/RC(J)/9190* : The Hon'ble Chairman of the Rule Committee Under Section 123 of the Civil Procedure Code (CPC) is pleased to constitute a sub-committee for framing the Civil Code Procedure for the High Court of Manipur with the following members.

1. Shri L. Birendra Kumar, District & Sessions Judge (Retd.)
2. Registrar (Judl.), High Court of Manipur
3. Shri A. Rupchand Singh, Advocate
4. Shri Ahanthem Golly, Advocate

By Order, etc.

Sd/-

**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

Endt. No. HCM/I-17/2012-A&E/9110-20

Imphal, the 19<sup>th</sup> May, 2022

Copy to:

1. The District & Sessions Judge, Imphal West
2. Shri R.S. Reisang, Sr. Advocate
3. Shri T. Rajendra Singh, Advocate
4. The Jt. Registrar (Judl.), High Court of Manipur
5. Shri Roshan Oinam, Court Manager, High Court of Manipur
6. The System Analyst, High Court of Manipur [**He is requested to upload the same in the official website**]
7. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir
8. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran
9. The Private Secretary to Hon'ble Mr. Justice A Bimol Singh
10. The Private Secretary to Registrar General, High Court of Manipur
11. Persons concerned
12. The Order book/Guard file.

  
**REGISTRAR GENERAL**

\*\*\*